

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOs. 793 & 794 OF 2019 IN  
DFR NO. 1582 OF 2019**

**Dated : 21<sup>st</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Chamundeeswari Energy Private Limited ... Appellant(s)  
Versus**

**Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Amal Nair  
Ms. Ritu Apurva

Counsel for the Respondent(s) : ----

**ORDER**

Issue notice to Respondents on IA Nos. 793 & 794 of 2019 and main appeal, returnable on 16.07.2019. Dasti, in addition, is permitted.

List the matter on **16.07.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/vt*

**(Justice Manjula Chellur)  
Chairperson**